Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 160 of 2010

Dated :8th - April, 2011

Present: **Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**
Hon'ble Mr. V.J. Talwar, Technical Member

Western Electricity Supply Co. of Orissa Ltd. **… Appellant(s)**

Versus

O.E.R.C & Ors. **….Respondent(s)**

Appeal No. 161 of 2010

North Eastern Electricity Supply Co. of Orissa Ltd. **… Appellant(s)**

Versus

O.E.R.C & Ors. **….Respondent(s)**

Appeal No. 162 of 2010

Southern Electricity Supply Co. Orissa Ltd. **… Appellant(s)**

Versus

O.E.R.C & Ors.

Counsel for the Appellant(s): **Mr. Hasan Murtaza**

Counsel for the Respondent(s): **Mr. R.K. Mehta & Mr. Antaryami Upadhyay for R.3**

ORDER

It is represented by the learned counsel for the Appellant that as directed by this Tribunal, a public notice has been issued. With reference to the same, the learned counsel for the Appellant wants to file an affidavit. Accordingly, he is permitted to file the same.

Post the matter for hearing on ***10.05.2011.***

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS/KS